

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No.61/UHC/Admin.A-II/2024

Dated: March 02, 2024

Chief Judicial Magistrate Uttarkashi shall have the additional charge of the Court of Civil Judge (Sr. Div.) Uttarkashi, until Ms. Neha Kushwaha, Civil Judge (Sr. Div.), Uttarkashi resumes her duties after availing maternity leave or till further orders, whichever is earlier, in light of the provisions of Notification No. 179/Nyaya Anubhag/2001 dated 17th March, 2001.

By Order of Hon'ble the Chief Justice,

Sd/-

(Ashish Naithani)
Registrar General

No.1260/UHC/Admin.A-2/Transfer-Posting/2024

Dated: March 02, 2024

Copy forwarded to: -

1. P.P.S. to Hon'ble the Chief Justice for information and to place it before Her Lordship.
2. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
3. P.S. to Registrar General.
4. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
5. Principal Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
6. Secretary (Personnel), Government of Uttarakhand, Dehradun for information.
7. All the District Judges of the District Judiciary for information.
8. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
9. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
10. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
11. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
12. Legal Advisor to H.E. the Governor of Uttarakhand for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. All the Registrars of the Court for information.
22. OSD/CPC of the Court.
23. Secretary, HCLSC, Nainital.
24. Director, Directorate of Treasuries, Pension and Entitlements, 23-Laxmi Road, Dalanwala, Dehradun for information and necessary action.
25. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
26. Deputy Registrar (Accounts) of the Court for information.
27. Chief Treasury Officer, Uttarkashi.
28. Deputy Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
29. Assistant Registrar (Vigilance) of the Court for information.
30. Guard File/ Assistant concerned.

**Assistant Registrar
Admin.A-II**